

**In The Central Administrative Tribunal  
Jaipur Bench, Jaipur**

OA./TA./MP. No.....199

Laxmi Narain and Anr. Versus Union of India and others

(3)

Date of Order	Orders
28-11-1996	<p><u>OA No. 620/96 with MA No. 518/96</u></p> <p>Mr. G.S. Bapna, counsel for the applicant Heard. The learned counsel for the applicant seeks permission to withdraw the OA. Permission granted. The OA is dismissed as withdrawn. Since the OA has been dismissed as withdrawn, the MA for joining together and for filing a joining application is also dismissed and it stands disposed of accordingly.</p> <p> (Ratan Prakash) Judicial Member</p> <p> (O.P. Sharma) Administrative Member</p> <p><i>Copy sent to Abl. c.l 7038 Vidh. S-12-96 A.L S-11L</i></p>